

**IN THE NATIONAL GREEN TRIBUNAL, SOUTHERN ZONE**

**O.A. No. 264 of 2020 (SZ),**

Tribunal on its own motion- SUO MOTU  
Based on the News item in The Hindu E-paper,  
Chennai Edition Dated: 30.11.2020,  
"Days After rain, water stagnation continues  
to plague many areas of Chennai".

----- Applicant(s)

-Versus-

- 1) The Principal Secretary to Govt. of Tamil Nadu,  
Health and Family welfare Department,  
Govt. Secretariat, Fort George,  
Chennai, Tamil Nadu 600 009.
- 2) The Secretary to Govt. of Tamil Nadu,  
Department of Environment & Forests,  
Govt. Secretariat, Fort George,  
Chennai, Tamil Nadu 600 009.
- 3) The Additional Chief Secretary to Govt. of Tamil Nadu/  
Revenue and Disaster Management Department,  
Govt. Secretariat, Fort George,  
Chennai, Tamil Nadu 600 009.
- 4) Additional Chief Secretary to Govt. of Tamil Nadu,  
Municipal Administration and Water Supply Department,  
Govt. Secretariat, Fort George,  
Chennai, Tamil Nadu.
- 5) The Chairman,  
Tamil Nadu Pollution Control Board,  
No.76, Anna Salai, Guindy  
Chennai, Tamil Nadu 600 032.
- 6) Tamil Nadu Water Supply and Drainage Board,  
Rep., by its Managing Director,  
31, Kamarajar Salai, Chepauk,  
Chennai 600 005.

  
Executive Engineer  
Storm Water Drain Department  
Greater Chennai Corporation

- 7) The District Collector,  
Chennai District,  
District Collectorate Office,  
No.62, Rajaji Salai,  
4<sup>th</sup> Floor, Chennai – 600 001.
- 8) The District Collector,  
Chengalpet District,  
Collector Office, GST Road,  
Chengalpattu – 603 001.
- 9) The District Collector,  
Thiruvallur District,  
Thiruvallur – 602 001.
- 10) The District Collector,  
Kancheepuram District,  
Kancheepuram – 631 501.
- 11) Greater Chennai Corporation,  
Rep., by its Commissioner,  
Ripon Building,  
Chennai - 600 003.
- 12) Chennai Metropolitan Water Supply & Sewarage Board,  
Rep., by its Managing Director,  
No.1, Pumping Station Road,  
Chintadripet, Chennai – 600 002.
- 13) Commissioner of Revenue Administration,  
Rep., by its Additional Chief Secretary,  
Ezhilagam,  
Chennai-600005.

----- Respondents

  
Executive Engineer  
Storm Water Drain Department  
Greater Chennai Corporation

**STATUS REPORT SUBMITTED ON BEHALF OF THE**  
**11<sup>TH</sup> RESPONDENT**

I B. Sivakumar, S/o. P. Balakrishnan Hindu, aged about 56 Years, having office at Greater Chennai Corporation, Ripon buildings, Chennai – 600 003, do hereby solemnly affirm and sincerely state as follows:

2. I am the Executive Engineer, Storm Water Drain Department of Greater Chennai Corporation and I am well acquainted with the facts of the case from the records and as such I am filing this affidavit on behalf of the 11<sup>th</sup> respondent.

3. I respectfully submit the action taken for preventing rain water stagnation at those places, published in the Hindu daily Newspaper and other Newspapers:

**1. Baba Nagar and surrounding areas.**

Estimates has been prepared for construction of Storm Water Drain at Baba nagar 3rd main road, R K Link road, Baba nagar 8<sup>th</sup>, 10<sup>th</sup>, 11<sup>th</sup> streets, Srinivasa nagar main road, Makkaram thottam, Poompuhar nagar 1<sup>st</sup>, 2<sup>nd</sup> main road, Poompuhar nagar 7<sup>th</sup> cross, 17<sup>th</sup>, 21<sup>st</sup>, 28<sup>th</sup> street Anjugam nagar 4<sup>th</sup> cross street, Sri Ganapathy Rao colony, Netaji nagar main road, Annai indira nagar, Gokul street, Bharathiyar street, Rajiv Gandhi nagar main road for a length of 5.25 Km at a cost of Rs.22.94 crore. With disposal to Thanikachalm Canal. Tenders have been received on 24.02.2021. Tender has been evaluated and to be submitted for approval. As temporary measure adequate number of High power motors will be engaged for bailing out of rain water to the arterial drain at IRR. Action is being taken for removal of the encroachments in the baba Nagar streets.

**2. Ambattur Area – Surplus Canals**

The improvement works to the Ambattur Surplus Canal and Korattur Surplus Canal for a length of 7.22 km at an estimate cost of Rs.150.80 crore including construction of flood protection wall wherever not available,

  
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canal bed lining under the ISWD project of Kosasthalaiyar Basin under ADB fund. LOA issued on 05.02.2021. The works are in Progress.

### **3. P.V.Rajamannar Salai**

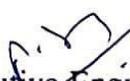
Construction of Missing link storm water drain on the northern side of the PV Rajamannar salai has been completed for a length of 937 m at a cost of Rs.2.70 crore under CMCDM fund. It is proposed to take up Demolition of the old dilapidated brick drain and Reconstruction of storm water drain at RK Shanmugam Salai from PV Rajamannar Salai to Anna main road for a length of 860m and at Lakmanaswamy Salai for a length of 300m, Ramasamy Salai for a length of 300m with disposal of rain water to MGR Canal at a cost of Rs.5.20 Crore. Further, in order to reduce the load from various streets from upper catchment, it is proposed to take up (another diversion disposal route) construction of storm water drain at Munusamy Street, Link Road, Kanu Nagar main road with disposal to Adyar River directly for a length of 1300m. at an estimate cost of Rs.6.44 crore. Tenders have been received on 24.02.2021. Tender has been evaluated and to be submitted for approval. As temporary measure adequate number of High power motors will be engaged for bailing out of rain water to MGR canal.

### **4. MGR Canal**

MGR Canal starts from Lakshmanasamy salai to Adyar River. The length of the canal is 1.80 km. The encroachments at the start of the canal has been removed on 21.02.2021 near Lakshmanasamy salai for free flow of rain water. The desilting of the MGR canal is being carried out routinely using the Robotic Excavator before monsoon every year and free flow of rain water is ensured,

### **5. Alagappa Road**

Construction of missing link storm water drain has been completed at Alagappa road for a length of 320 m at an Estimated cost of Rs. 74.45 lakhs under CMCDM fund. Further, Highways Department has carried out

  
Executive Engineer  
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the Demolition and Reconstruction of storm water drain at Poonamalle High Road in this junction.

#### **6. EVK Sampath Road and Jothi Venkatachalam Street**

Construction of missing link storm water drain at EVK Sampath road for a length of 1200 m at a cost of Rs. 2.62 Crore has been completed under CMCDM fund. It is proposed to take up the construction of storm water drain at Jothi Venkatachalam street with disposal to Poonamalle High Road and to Cooum River. The Estimate cost for the construction of storm water drain is Rs. 1.50 crore for a length of 600km. Work to be taken up under World Bank fund. Tender to be called after getting NOC from World Bank. The works will completed before March' 2022. As temporary measure adequate number of High power motors will be engaged for bailing out of rain water to the arterial darin in Anderson Church campus.

#### **7. Bharathidasan colony near Kasi Theatre**

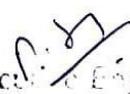
Further, Highways Department has carried out Reconstruction of dilapidated Storm Water Drain for a length 20 m at IRR road near Kasi Theatre for free flow of rain water to Adyar river. Due to this rectification work, rain water stagnation is prevented in Bharathidasan colony main road.

#### **8. Tana Street**

Demolition of old drain and Reconstruction of storm water drain has been completed at Tana street for a length of 650m at a cost of Rs.1.50 crore with disposal to Otteri Nullah, under Capital Fund.

#### **9. Ritherton Road**

Construction of Missing link storm water drain has been completed at Ritherton road under CMCDM fund for a length of 864 km at a cost of Rs.2.80 crore.

  
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## **10. Waltax Road**

This road belong to Highways Department. Highways Department has taken up the construction of storm water drain at Waltax road and work is in progress. Further Storm water drain from Waltax road to buckingham canal through Kalyanapuram slum has been completed under capital fund by GCC.

## **11. K.P.Park – Pulianthope High Road**

It is proposed to take up construction of storm water drain at Pulianthope High road and other surrounding roads for a length of 2.05 Km at a cost of Rs 7.41 Crore. Tenders have been received on 24.02.2021. Tender has been evaluated and to be submitted for approval. As temporary measure adequate number of High power motors will be engaged for bailing out of rain water to MGR canal.

## **12. Flood mitigation measures for prevention of rain water stagnation in Jalladianpettai, Pallikaranai, Medavakkam , Mylai Balaji Nagar, Madippakkam, Semmanchery**

It is proposed to take up construction of integrated storm water drain in Kovalam basin in M1&M2 component under KfW fund for which KfW has appointed Design and Supervision Consultant. The consultants will be submitting the DPR and the ISWD network by August Accordingly, the ISWD work will be carried out. Further to avoid rain water stagnation in Semmanchery and to avoid water entering the Pallikaranai Marsh Land from upper catchment area, it is proposed to take up the construction of Double Vent storm water drain of size 3.50x3.50m at a cost of Rs.120 crore for a length of 4.30km for which it has been requested to CRA for providing funding under SDRF. Highways Department has also proposed to take up construction of Double vent storm water drain at Pallavaram Radial Road and at Perumbakkam main road for disposal of rain water to Buckingham Canal .

  
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**13.Kallikuppam**

It is proposed to take up construction of Integrated storm water drain in kallikuppam area in package No 5 at a cost of Rs.61.41 Crore in Kosasthalaiyar Basin ISWD Project. Works are in progress. LOA issued on 23.02.2021.The time period for completion of the works is 24 months by 11.01.2023.

Dated at Chennai this the 12<sup>th</sup> Day of August, 2021

  
Counsel for the 11<sup>th</sup> Respondents

Verification

  
Respondent.  
Executive Engineer  
Storm Water Drain Department  
Greater Chennai Corporation

It is verified that what is stated above paragraphs are true and correct to the best of my knowledge and belief

Dated at Chennai this the 12<sup>th</sup> Day of August, 2021

  
Respondent  
Executive Engineer  
Storm Water Drain Department  
Greater Chennai Corporation

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TRIBUNAL SOUTHERN ZONE  
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2020 (SZ)

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----- Petitioner

-Vs-

The Commissioner,  
Greater Chennai Corporation,  
----- Respondents

COUNTER AFFIDAVIT ON  
BEHALF OF THE 11<sup>TH</sup>  
RESPONDENT

Ms. Ramadevi

Counsel for Respondents